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7. ग्रामीण आवास परियोजना स्कीम	1,03,613	69,914
	10,81,933	8,19,689
	भूमि का क्षेत्र (एकड़ों में)	
	अर्जित	विकासित
8. भू-अर्जन तथा विकास योजना	33,853.13	17,890.53
	परिवारों की कुल संख्या	
	राज्यों/संघ राज्य क्षेत्रों में पात्र	आवंटित स्थल जिसमें अविकसित स्थल शामिल हैं
9. ग्रामीण क्षेत्रों में भूमिहीन कामगारों के लिए आवास स्थल तथा झोंपड़ी निर्माण का प्रावधान	1,18,16,213	77,92,426

**Number of drought affected villages
in Maharashtra**

3625. SHRI SHANTARAM POT-DUKHE: Will the Minister of AGRICULTURE be pleased to state:

(a) how many villages are drought affected villages in Maharashtra State;

(b) whether Government have sent a team of experts to assess the situation;

(c) if so, whether Government have received the Report of the team sent by Government which visited Akola District in Maharashtra State; and

(d) if so, the steps which Government are taking to minimise the grievances of drought-hit villages?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) According to the information given by the State Government to the Central Team, as many as 12,479 villages are affected by drought in Maharashtra.

(b) Yes, Sir.

(c) Yes, Sir.

(d) The report of the Central Team has been considered by the High Level Committee on Relief and proposal to approve a ceiling of expenditure is under consideration of the Government of India.

In the beginning of 1980-81, 40,000 MT foodgrains under the Normal and Special Food for Work Programme were allotted to the

State. Over and above this, an additional allocation of 32,000 MT foodgrains and a cash assistance of Rs. 558 lakhs towards material component and Rs. 178.40 lakhs towards wage component have been sanctioned under the National Rural Employment Programme. The State Government has also been sanctioned Rs. 11 crores as short-term loan for purchase and distribution of agricultural inputs to the farmers during 1980-81.

Grants-in-aid to implement Environmental improvement Scheme in Andhra Pradesh

3626. SHRI P. RAJAGOPAL NAIDU: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Government of Andhra Pradesh have made any representation to the Centre for sanctioning Grants-in-aid to implement environmental improvement schemes of slum areas in Andhra Pradesh; and

(b) if so, the action taken by Government thereon?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). The Government of Andhra Pradesh sought financial assistance from the Central Government for implementing projects of environmental improvement of slums in the twin cities of Hyderabad and Secunderabad. The State Government was informed that since the Scheme for Environmental Improvement of Urban Slums was in the State Sector, projects under the Scheme were to be financed out of State Plan allocations.

Development of Rural Cottage Industries

3627. SHRI JAGDISH TYTLER: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether a Conference of State Industries Ministers and Chairman

of the Khadi and Village Industries Boards was held in January, 1981; and

(b) if so, the decisions taken and action proposed by the Government for the development of rural cottage industries?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) Yes, Sir.

(b) The Conference was convened mainly to consider ways and means to streamline the working of the State Khadi and Village Industries Boards and to accelerate the promotion of the Khadi and Village Industries programme in the rural areas. A number of suggestions for strengthening the State Khadi and Village Industries Boards, improving their infrastructure and streamlining their functioning were made in the conference. There was consensus on the preparation of a 'model bill' for adoption by the States with suitable modifications in the light of local requirements. In each of 5011 development blocks, already covered under integrated rural development programme, 50 families living below the poverty line, will be covered under Khadi and Village Industries sector every year during the 6th Five Year Plan period.

Pollution

3628. SHRI GEORGE FERNANDES: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware of the complaints made by the people in the villages near Birla's Harihar Polyfibres in Harihar of pollution from the Birla unit creating an intolerable situation in their area;

(b) if so, whether Government have directed Harihar Polyfibres to take any preventive measures to end the pollution;